NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/44/2016 PETITION NUMBER NAME OF THE PETITIONER(S) : C. Ramachandran : Sreenivasa Balaji Papers Private Limited & 8 others NAME OF THE RESPONDENT(S) : 397, 398, 402, 237 & 111 **UNDER SECTION SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM 1 SUMITACIARWAL FOIPULTIONUS FortsR&Co. On KS Ravichandran Adv. Manjula. Cornelfor Dirolg

ORDER

PCS representing the petitioner present and stated that he is filing the written submissions today. Counsel for respondents present. PCS representing the petitioner is directed to serve copy of the written submissions to the other side in advance. Time extended at request. Put up on 12.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)